

Title: Regarding need to make all our efforts to get back the money of the Seventh Nizam of erstwhile Hyderabad State lying in England's Westminster Bank – Laid.

DR. (SHRIMATI) CH. SUGUNA KUMARI (PEDDAPALLI): An amount of 20 million pound sterling is lying frozen in England's Westminster Bank account of the Seventh Nizam of erstwhile Hyderabad State. This money belongs to the people of the erstwhile Hyderabad State. During the troubled times of 1945 to 1950, an amount of over one Million pound sterling was deposited for purchase of machinery for the erstwhile Hyderabad State. Over fifty years the amount has grown to twenty million pound sterling. The then Finance Minister and the then agent took decision to transfer the money illegally to Pakistan. The then High Commissioner of Pakistan had accepted the money. The Seventh Nizam smelled fishy about it, felt all this is illegal and directed the bank to freeze that account of the erstwhile Hyderabad State.

I demand on behalf of the people of Andhra Pradesh through you Sir that the Government of India should make all out efforts to get back the money as soon as possible.

(ends)